

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No.4495/2014

Wednesday, this the 2nd November, 2016

**Hon'ble Mr. Raj Vir Sharma, Member (J)
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Mrs. Jyoti Rana, age 27 years
w/o Mr. Ravinder Solanki
r/o Old House No.241 (New house No.1027)
Village Pooth Kalan, Near Sultanpuri
Nangloi Road, Delhi – 86

(Nemo)

..Applicant

Versus

1. The Director
DSSSB
FC-18, Institutional Area
Karkardooma, Delhi – 92
2. Govt. of NCT of Delhi
Through Director of Education
Secretariat Education Branch
Room No.223, Old Secretariate
Delhi - 52

(Mr. K M Singh, Advocate)

..Respondents

O R D E R (ORAL)

Mr. Raj Vir Sharma:

From the perusal of the file, it reveals that nobody is appearing on behalf of the applicant for the last nine occasions, viz., 18.03.2015, 13.05.2015, 27.07.2015, 22.09.2015, 04.12.2015, 21.01.2016, 08.04.2016, 21.07.2016 and 06.09.2016. Today also, there is no representation on her behalf. It appears that the applicant is not interested in pursuing her case

any further. Therefore, O.A. is dismissed in default and for non prosecution.

(K. N. Shrivastava)
Member (A)

(Raj Vir Sharma)
Member (J)

November 2, 2016
/sunil/